

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT DUE TO NON AVAILABILITY OF HON'BLE J. CHELAMESWAR, J. ON FRIDAY THE 4th MAY, 2018 SITTING OF COURT NO. 2 COMPRISING HON'BLE J. CHELAMESWAR AND HON'BLE SANJAY KISHAN KAUL, JJ. STANDS CANCELLED AND THE MATTERS SHOWN BEFORE THIS COURT IN THE FINAL CAUSE LIST FOR FRIDAY THE 4th MAY, 2018 WILL NOW BE TAKEN UP FOR HEARING BY THE BENCH PRESIDED OVER BY HON'BLE J. CHELAMESWAR, J. ON TUESDAY THE 8th MAY, 2018

TAKE FURTHER NOTICE THAT HON'BLE MR. JUSTICE SANJAY KISHAN KAUL WILL SIT IN CHAMBERS ON FRIDAY THE 4th MAY, 2018 AT 12.00 NOON AND WILL TAKE UP IN CHAMBER MATTERS AS PER THE LIST ISSUED SEPARATELY.

DATED THIS THE 3rd DAY OF MAY, 2018.

ADDL. REGISTRAR(DEU)

COPY TO :

ALL CONCERNED